



অসম **ৰাজপত্ৰ**  
সত্যমেব জয়তে

# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

## NOTIFICATION

The 8th June, 2011

**No. LGL. 24/98/125.** - The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

**ASSAM ACT NO. XIII OF 2011**

(Received the assent of the Governor on 5th June, 2011)

**ASSAM TEA PLANTATIONS  
PROVIDENT FUND AND PENSION FUND AND  
DEPOSIT LINKED INSURANCE FUND SCHEME  
(AMENDMENT) ACT, 2011**

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ACT

further to amend the Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme Act, 1955.

**Preamble**               Whereas it is expedient further to amend the Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme Act, 1955, hereinafter referred to as the principal Act, in the manner hereinafter appearing ;

It is hereby enacted in the Sixty-second Year of the Republic of India as follows :-

**Short title, extent and commencement**   1. (1) This Act may be called the Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme (Amendment) Act, 2011.

(2) It shall have the like extent as the principal Act.

(3) It shall come into force at once.

**Amendment of Schedule**   2. In the principal Act, in the Schedule, in para 9 B (iii), for the word "twenty", occurring between the words "more than rupees" and "thousand", the word "thirty" shall be substituted.

**MOHD. A. HAQUE,**

Secretary to the Government of Assam,  
Legislative Department, Dispur, Assam.